

Dr. K. L. Shrimall: The hon. Member first asked me what were the main items which were discussed in the Council and I mentioned the main items. I do not know what further the hon. Member wants to know. I thought he wanted to know what the functions of the examination unit would be, and I explained to him what their functions would be.

Shri D. C. Sharma: I want to know the specific points the examination unit will deal with. Those reports were published several years ago.

Dr. K. L. Shrimall: I am afraid the hon. Member has not listened to my answer. I said that the examination unit would try to advise and guide the reforms in the examination system. The Ministry of Education has been suggesting to the State Governments and the school boards the bringing about of certain reforms in examinations. It was felt by the Council that it would be an advantage to set up an examination unit in the Council itself which would co-ordinate the reforms in the examination system. I do not know what further information I can give to the hon. Member.

Shri D. C. Sharma: What are those special reforms that the hon. Minister is talking about?

Mr. Speaker: A detailed examination of the proceedings of the meeting is not called for in the House. Shall we go into details as to why the matter was not discussed. I am really sorry. What is the difficulty, when a meeting is held, to place a statement of the proceedings of the meeting before the House?

Dr. Ram Subhag Singh: That is the point in question.

Mr. Speaker: I would impress on hon. Members, and the Ministers in particular that it is a public matter with which they are dealing. Unless there is something exceptionally secret, as soon as a meeting is over, the proceedings shall be published, may be published, for the information of the House.

Dr. K. L. Shrimall: I will place the proceedings of the Council on the Table of the House.

Shri D. C. Sharma: I asked the hon. Minister to lay a statement on the Table of the House. That is my question.

Dr. Ram Subhag Singh: It is mentioned in the question that a statement may be laid on the Table of the House.

Mr. Speaker: Unless there is anything particularly secret, some crucial matters which ought not to be disclosed, as in the case of External Affairs or Defence, it may be placed on the Table of the House.

Dr. K. L. Shrimall: There is nothing secret. I will place it.

Mr. Speaker: That will be the best thing to avoid all further supplementaries on this matter.

दिल्ली की राजभाषा

†

१४४३. { श्री राधा रमण :
श्री म० ला० द्विवेदी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रदेश हिन्दी साहित्य सम्मेलन ने गत जून में दिल्ली प्रशासन की भाषा के बारे में एक जापन प्रस्तुत किया था ।

(ख) क्या सरकार ने उस पर विचार किया है ; और

(ग) यदि हा, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

गृह-कार्य मंत्रालय से राज्य-मंत्री (श्री बालार) : (क) जो हां ।

(ख) तथा (ग). जापन पर विचार किया जा रहा है ।

श्री राधा रमण : क्या मैं यह जान सकता हूँ कि दिल्ली सरकार ने कुछ समय पहले एक कमेटी बिठायी थी इसी सिलसिले में कि दिल्ली

एडमिनिस्ट्रेशन की क्या जवान होनी चाहिये, उस कमेटी ने अपना काम पूरा कर लिया है या नहीं और उसकी रिपोर्ट क्या सरकार के पास आयी है ?

श्री डातार जी हा रिपोर्ट आयी है ।

श्री राधा रमण क्या मैं जान सकता हू कि उस रिपोर्ट का सारांश क्या है ?

श्री डातार प्रश्नी तो वह रिपोर्ट मेरे पास नहीं है ।

Shri Shree Narayan Das: What were the specific subjects in this memorandum?

Shri Datar: The specific subject was with regard to the need, according to them, of making Hindi the official language in the Delhi administration

श्री राधा रमण क्या मैं यह जान सकता हू कि इस रिपोर्ट के शायद करने में और इसका सारांश बताने में इतनी जो देरी लग रही है उसका क्या कारण है और कब तक यह उम्मीद की जा सकती है कि उस रिपोर्ट का फैसला हम लोगों के सामने रखा जा सकेगा ?

श्री डातार उस रिपोर्ट के सम्बन्ध में कुछ और विषय भी हैं जिन पर विचार करना जरूरी है ।

श्री भवन दर्शन . क्या इस सम्बन्ध में निर्णय करते समय इस बात का पता लगाने की कोशिश की जायेगी कि दिल्ली राज्य में किस भाषा के पढ़ने वाले छात्र कितने हैं यानि हिन्दी के पढ़ने वाले छात्र कितने हैं और उर्दू के कितने हैं ?

श्री डातार उस पर भी विचार होगा

Shri T. K. Chaudhuri: Is it a fact that for more than a century Urdu has been the local language of Delhi, and is there any proposal to oust that language from Delhi?

Shri Datar: Urdu has also been in use in Delhi. That also will have to be taken into account. That was the

reason why I stated that there were certain connected questions.

Dr. Ram Subhag Singh: The question was whether for more than a century English was the official language and whether that must continue...

Shri T. K. Chaudhuri: That was not at all my question.

Mr. Speaker: I have followed the question. Hon. Members want to elicit answers from the Ministers. But they are making themselves Ministers. Why should they answer? Hon. Members must allow the Minister to answer. They should also hear patiently the question that is asked.

Shri Datar: It is true that Urdu was a language of the administration for some time. I do not know whether it was so for 100 years as the hon. Member suggests. Therefore, the question of Urdu has also to be considered. That was the reason why I stated that in considering this question of the representation, we have to take other connected questions into account as well.

संस्कृत शिक्षा आयोग

†

१४४४ { श्री भक्त दर्शन
श्री दी० च० शर्मा
श्री राम कृष्ण
श्री नवदेव स्नातक

क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री २६ मई, १९५७ के तारांकित प्रश्न संख्या ५८८ के उत्तर के सम्बन्ध में यह प्रश्न की कृपा करेंगे कि

(क) क्या संस्कृत शिक्षा आयोग ने अपना कार्य समाप्त कर दिया है ,

(ख) यदि हा, तो क्या उसके प्रतिवेदन की एक प्रति समा-पटल पर रखी जायेगी और

(ग) अगर नहीं, तो आयोग को अपना प्रतिवेदन प्रस्तुत करने में कितना समय और लगेगा ?